

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

Telephone NO.24608720
Fax No.24651505

Website: <http://ncdrc.nic.in>

No.Acctts/Court Deposits/NCDRC/2019



Upbhokta Nyay Bhawan
'F' Block
GPO Complex, INA
NEW DELHI-110 023

14th February, 2019

CIRCULAR

To implement the Government of India, Ministry of Finance, Department of Expenditure directions regarding receiving of Non-Tax Receipts through electronic mode in PAOs bank account through Non-Tax Receipt Portal, the Hon'ble President of this Commission is pleased to order that fee/ fine in terms of Rules 9A and 10A of the Consumer Protection Rules, 1987 to be deposited in the "Consumer Welfare Fund" will now be received through Non-Tax Receipt Portal (<https://bharatkosh.gov.in>) created by the Chief Controller of Accounts, Department of Consumer Affairs, Govt. of India. However, the applicant shall continue to be at liberty to make payment of the said fee by other modes prescribed in Rule 9(A) of the Consumer Protection Rules 1987 and as per the prevailing modes of payment.

The steps for online payment of fee/cost are, as under:-

- Log on to website : <https://bharatkosh.gov.in>
- Click on : Non-Registered Users

Window to make your payments

- Depositor's Category : Select : Individual
- Purpose : i) Fee for certified order/ inspection- NCDRC.
ii) Sale of old newspaper etc.- NCDRC.
iii) Online Consumer Complaint fee- NCDRC.
- DDO : Select : 271518 Registrar, National Consumer Disputes Redressal Commission
- Amount : Select : INR
- Remarks : Record nature of payment
- Follow instructions prompted on the website for payment success
- The receipt generated after payment be submitted in the Registry of the NCDRC as proof of payment of fee/ fine.

BY ORDER

(AJAY KUMAR KUCHAR)

Registrar

Copy to:-

- i) Sr.PPS and PS (s) to Hon'ble President and Hon'ble Member (s), NCDRC
- ii) Jt. Registrar/ Dy. Registrar/ Asst. Registrar (s), NCDRC
- iii) Court Master (s)/ Section Officer (s) of RP/FA/CC/Listing Sections, NCDRC
- iv) Bar Association, NCDRC
- v) Notice Boards of all floors.
- vi) Guard File.